

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2018
ANSWERED ON:11.08.2011
INVESTIGATION OF PHARMA COMPANIES BY SFIO
Khaire Shri Chandrakant Bhaurao

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of cases are detected under Serious Fraud Investigation Office (SFIO) during the last three years;
- (b) whether pharma companies like Cipla and Sun have been probed by SFIO;
- (c) if so, the details thereof and if not the reasons therefor; and
- (d) the present status of the investigation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) 33 cases have been investigated by SFIO during the last 3 years i.e. 2008-09, 2009-10, 2010-11 and 2011-12 (till date 05.08.2011).
- (b) & (c) The pharma companies like Cipla and Sun have not been probed by SFIO, as no investigation has been ordered against these companies.
- (d) Does not arise.